

are being made keeping in view the new research and advancement in technology. In order to upgrade the investigation techniques and bridge the gap in crime investigation methods, the Directorate of Forensic Science Services (DFSS) have started various ambitious schemes during the Eleventh Five Year Plan (which are also rolled over schemes in Twelfth Five Year Plan) to improve the scientific investigation of cases through Hi-Tech methods.

(b) Yes, it is a fact that scientific investigation is a need of the hour; and

(c) The three Central Forensic Science Laboratories at Kolkata, Chandigarh and Hyderabad are National Accreditation Board for Testing and Calibration Laboratories (NABL) accredited and follow the international standards in investigation of crime exhibits using latest scientific methods and technologies.

Besides above, One new Scientific Aid Unit under Central Forensic Science Laboratory (CBI) has been established in Mumbai. The scope of existing Scientific Aid Unit at Chennai has been enlarged and work of establishing Scientific Aid Unit at Kolkata is under process.

Apart from above, Bureau of Police Research & Development (BPR&D) imparts specialized training in investigating skills through Central Detective Training Schools located at Chandigarh, Kolkata and Hyderabad to investigating officers on various subjects such as scientific investigation, Post Blast Investigation, Homicide Investigation, Crime against women, Scene of Crime etc. The training also provides exposure to new gadgetry and tactics adopted by criminals/militants and commensurate improvements in the methodology of investigation. Central Forensic Science Laboratories and Government Examiners of Questioned Documents (GEsQD) under the Directorate of Forensic Science provide forensic support to investigating agencies in scientific investigation of crime.

In addition, under the Modernisation of State Police Forces (MPF) scheme, financial assistance is provided to States towards upgradation of State Forensic Labs.

**CRPF personnel died in ambush by naxalites in Latehar, Jharkhand**

365. SHRI ARVIND KUMAR SINGH:

SHRIMATI KUSUM RAI:

SHRI PRABHAT JHA:

SHRI ALOK TIWARI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of CRPF personnel died 83 in ambush by Naxalites in Latehar district of Jharkhand recently;
- (b) the details of ex-gratia announced and paid to kin of victims;
- (c) whether Pakistan manufactured arms and ammunitions have been recovered from the site of Naxalite attack in Jharkhand;
- (d) if so, the details thereof;
- (e) whether Government has taken steps to check Naxalite-Pakistan nexus in view of recovery of Pakistani ammunition there;
- (f) if so, the details thereof; and
- (g) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) An incident of exchange of fire took place between the CPI(Maoist) cadres and Central Reserve Police Force (CRPF)/Jharkhand Police personnel near Katia, PS Barwadih, district Latehar, Jharkhand on 7th January, 2013, in which 11 Security Force personnel (10 CRPF personnel and 01 State Police personnel) were killed.

(b) The next of kin of all the 10 CRPF personnel killed in the incident have been sanctioned/paid Ex-gratia lumpsum compensation of Rs. 15 lakh each. The State Governments also have their own policies for payment of ex-gratia to the families of security personnel killed in naxal attacks.

(c) and (d) No, Sir.

(e) to (g) Does not arise.

**Task force to reievew safety of women**

366. SHRIMATI KUSUM RAI:

SHRI ARVIND KUMAR SINGH:

SHRI ALOK TIWARI:

SHRI PRABHAT JHA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether as per a recent study, 95 per cent of women feel unsafe outdoors in Delhi;